

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.590/2017 in O.A. No.1380/2017

Friday, this the 13th day of October 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Tarun Sharma, aged 44 years
s/o Mr. P C Sharma
working as Adhoc DANICS Officer
GNCT of Delhi, New Delhi
R/o 766 Guru Apartments
Sector 14, Rohini, New Delhi

(Mr. Yogesh Sharma, Advocate)

..Applicant

Versus

1. Mr. M M Kutty
The Chief Secretary
Govt. of NCT of Delhi
Delhi Secretariat
I P Estate, New Delhi

(Ms. Alka Sharma, Advocate)

..Respondent

O R D E R (ORAL)

Justice Permod Kohli:

Mr. Yogesh Sharma, learned counsel for applicant has instructions to withdraw this C.P. Dismissed as withdrawn.

**(K.N. Shrivastava)
Member (A)**

**(Justice Permod Kohli)
Chairman**

October 13, 2017
/sunil/